

**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE,
EAST DISTRICT KARKARDOOMA COURTS, DELHI**

ORDER

In addition to Link roster No. 420/CMM/EAST/KKD/Delhi Dated: 28.11.2020 and in view of Jail Duty Roster No. 14062-14164/CMM/Central/SS/DM/2020 dated 27-11-2020, it is directed that the following Ld. Reliever MMs shall work as inter se Link MMs of the respective Reliever MMs, for the purposes of Jail Duty, whose name is mentioned in the corresponding column.

S. No.	Name of Ld. Reliever MM		Name of Ld. Reliever MMs
1	Ms. Kavita Bisht	<->	Ms. Isra Zaidi
2	Ms. Kritika Jain	<->	Sh. Arvind Dev

Note:-

- Whenever any of the above of Ld. Reliever MM is not available for any reason whatsoever or on leave or has been assigned physical duty in court, on a given day as per directions of Ld. Principal District and Sessions Judge, East District, Delhi, his/her Jail Duty work as per the Jail Duty Roster of Central District, Tis Hazari, Delhi, shall be looked after by Ld. Reliever MM as shown against his/her name in the opposite in the aforesaid table. In case, both the said Ld. Reliever MMs are on leave or not available, the Ld. Reliever MM whose name is mentioned immediately below the name of Ld. Reliever MM concerned in the table shall work as next Link MM and shall look after the work of the court of Ld. Reliever MM whose name finds mentioned above his name. In case all three Ld. Reliever MMs, are similarly not available or on leave, then the said Jail Duty work shall be performed by last remaining Ld. Reliever MM. The two Ld. Reliever MMs mentioned in first horizontal line in the above Table, shall be deemed to be Ld. MMs placed immediately below the two MMs mentioned in the last horizontal line in the roster for above purposes.
- In the eventuality of none of the above four Ld. Reliever MMs being available or on leave, the same shall be immediately brought to the notice of undersigned, who shall then assign the said work to any other Ld. MM.

ATUL KRISHNA
AGRAWAL
Date: 2020.11.28
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(ATUL KRISHNA AGRAWAL)
Chief Metropolitan Magistrate (East)
Karkardooma Courts, Delhi

No.425 /CMM/EAST/KKD/Delhi

Dated: 28.11.2020

Copy for information to:-

- The Ld. Registrar General, High Court of Delhi at New Delhi.
- The Principal District & Sessions Judge (HQ.) and West, THC, Delhi.
- The Principal District & Session Judge East, North-East, and Shahdara, Karkardooma Courts, Delhi.
- The Principal District & Session Judge, New Delhi, Patiala House, New Delhi.
- The Principal District & Session Judge North, and North-West, Rohini, New Delhi.
- The Principal District & Session Judge South-West, Dwarka, New Delhi.
- The Principal District & Session Judge South, and South-East, Saket, New Delhi.
- The Principal District & Session Judge cum-special Judge, PC Act(CBI), Rouse Avenue, New Delhi.
- The Ld. CMM, Central and West (Tis Hazari), New Delhi (PHC), North & North-West (Rohini), South West (Dwarka), South & South-East (Saket), North-East, and Shahdara, Karkardooma Courts, Delhi.
- The Ld. Secretary, DLSA East, Karkardooma Courts, Delhi.
- All the Ld. Metropolitan Magistrates, East District, Karkardooma Courts, Delhi.
- The Incharge, District Courts Web-Site Committee, Tis Hazari Courts, Delhi.
- The Incharge Computer Branch, Karkardooma Courts, Delhi. (uploading on Layers/Web-Site).
- Superintendent Admn. and Care Taking Branch, Karkardooma Courts, Delhi.
- Incharge Pool Car, Karkardooma Courts, Delhi.
- Incharge Cash Branch, Karkardooma Courts, Delhi.
- Director of prosecution, Delhi thr, Prosecution Branch, KKD Courts, Delhi.
- Chief Public Prosecutor, Karkardooma Courts, East/North East, Delhi.
- The Commissioner of Police, Delhi and DCP, East, Delhi.
- The I G (Prison), Tihar Jail, Delhi/ New Delhi.
- The Secretaries, Bar Association, THC, PHC, KKD, Rohini, Dwarka & Saket Courts, Delhi.
- Lock Up Incharge, Karkardooma, Delhi.
- Information Center, Karkardooma Courts, Delhi.
- Video Conference Room, Karkardooma Courts, Delhi.
- For uploading on layers/Web-Site.
- Office Order File

ATUL KRISHNA
AGRAWAL
Date: 2020.11.28
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(ATUL KRISHNA AGRAWAL)
Chief Metropolitan Magistrate (East)
Karkardooma Courts, Delhi.